

Appropriation (Railways) No. 2 Act, 2008

3 of 2008

[18 March 2008]

CONTENTS

1. Short Title
2. Issue Of Rs. 2322,46,43,784 Out Of The Consolidated Fund Of India To Meet Certain Expenditure For The Year Ended On The 31St Day Of March, 2006
3. Appropriation

SCHEDULE 1 :- THE SCHEDULE

Appropriation (Railways) No. 2 Act, 2008

3 of 2008

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An Act to provide for authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2006 in excess of the amounts granted for those services and for that year. Be it enacted by Parliament in the Fifty-ninth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Appropriation (Railways) No. 2 Act, 2008.

2. Issue Of Rs. 2322,46,43,784 Out Of The Consolidated Fund Of India To Meet Certain Expenditure For The Year Ended On The 31St Day Of March, 2006 :-

From and out of the Consolidated Fund of India the sums specified in column 3 of the Schedule amounting in the aggregate to the sum of two thousand three hundred twenty-two crores, forty-six lakhs, forty-three thousand and seven hundred eighty-four rupees shall be deemed to have been authorised to be paid and applied to meet the amounts spent for defraying the charges in respect of the services relating to Railways specified in column 2 of the Schedule during the financial year ended on the 31st day of March, 2006 in excess of the amounts granted for those services and for that year.

3. Appropriation :-

The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of India under this Act shall be deemed to have

been appropriated for the services and purposes stated in the Schedule in relation to the financial year ended on the 31st day of March, 2006.

SCHEDULE 1

THE SCHEDULE

(See sections 2 and 3)

1 No. of Vote	2	3		
		Sums not exceeding		
	Services and purposes	Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
3	General Superintendence and Services on Railways....		10,850	10,850
4	Repairs and Maintenance of Permanent Way and Works.....	10,12,01,942	46,13,542	10,58,15,484
5	Repairs and Maintenance of Motive Power.....		2,05,171	2,05,171
6	Repairs and Maintenance of Carriages and Wagons.....	27,74,14,978	10,51,162	27,84,66,140
7	Repairs and Maintenance of Plant and Equipment.....		1,45,184	1,45,184
8	Operating Expenses -- Rolling Stock and Equipment...		6,59,312	6,59,312
9	Operating Expenses – Traffic		5,16,678	5,16,678
10	Operating Expenses – Fuel	95,14,29,679	1,61,00,000	96,75,29,679
11	Staff Welfare and Amenities.....	..	17,16,156	17,16,156
13	Provident Fund, Pension and Other Retirement Benefits		15,07,610	15,07,610
16	Assets--Acquisition, Construction and Replacement -- Capital	2184,17,21,520		2184,17,21,520
			2,63,50,000	2,63,50,000
	Total.....	2317,17,68,119	5,28,75,665	2322,46,43,784